NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 266/15	TP 147/17	For Clarifica- tion	391 / 394	Dakshin Trades and Commerce Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

REPRESENTATION TO WHOM

1) SOJI. P. FOHN

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ROC

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ROC

Primes.

Counsel for petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC and RD is present. The matter is listed today for clarification.

The matter has been re-opened. Heard both sides.

List it on 31.08.2017.

MEMBER (J)

MEMBER (T)